

दिल्ली तथा नया दिल्ली में झुग्गी झोपड़ियों का गिराया जाना

1261. श्री राम भगत पासवान : क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) 1980 से 1982 तक की अवधि के दौरान दिल्ली तथा नया दिल्ली में कितनी झुग्गी-झोपड़ियाँ गिराई गईं ;

(ख) उन लोगों को कहाँ बसाने की व्यवस्था की गयी है और उन्हें प्रत्येक मकान के निर्माण के लिये कितनी कितना रुकम तथा कितनी-कितनी भूमि आवंटन की गई ;

(ग) दिल्ली तथा नया दिल्ली में इस समय कितनी झुग्गी-झोपड़ियाँ हैं ; और

(घ) झुग्गी-झोपड़ियों में रहने वाले व्यक्तियों की दशा सुधारने हेतु सरकार द्वारा क्या कदम उठाये जा रहे हैं ।

संसदीय कार्य, खेल तथा निर्माण और आवास मंत्रालय में उप मंत्री (श्री मोहम्मद उस्मान आरिफ) :
(क) दिल्ली विकास प्राधिकरण नई दिल्ली नगरपालिका और दिल्ली नगर निगम द्वारा प्रस्तुत सूचना के अनुसार, इस अवधि के दौरान 16,440 झुग्गियों को हटाया गया था ।

(ख) दिल्ली विकास प्राधिकरण ने बताया है कि मात्र झुग्गी निवासियों को मंगोलपुरी, मुलानपुरी, और जवालापुरी पुनर्वास कालोनियों में बसा दिया गया है । प्रत्येक परिवार को स्वयं अपने मकान बनाने के लिए 25 वर्ग गज का एक दिहायजी प्लॉट का आवंटन किया गया है ।

(ग) दिल्ली विकास प्राधिकरण ने सूचित किया है कि दिल्ली विकास प्राधिकरण की भूमि पर बनाई गई झुग्गी-झोपड़ियों का कोई औपचारिक सर्वेक्षण नहीं किया गया है । तथापि, दिल्ली विकास प्राधिकरण द्वारा किये गये नमूना सर्वेक्षणानुसार, जनवरी, 1980 में दिल्ली में लगभग 80,000 झुग्गियाँ थीं ।

(घ) जब झुग्गी निवासियों को पुनर्वास कालोनियों में बनाया जाता है तो उन्हें सभी नागरिक सुविधाएं प्रदान की जाती हैं । इसके अतिरिक्त, नई दिल्ली नगरपालिका ने बताया है कि झुग्गी-झोपड़ियों में सफाई, कीटनाशी दवाइयाँ छिड़कने, चलते फिरते आवधालों के माध्यम से चिकित्सा सुविधा और जहाँ तकनीकी रूप से व्यवहार्य है, पेय जल पूर्ति के लिए सामुदायिक नलकों का प्रबंध किया जाता है ।

Development of Commercial Crops

1262. SHRI JAGADISH JANI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether any steps have been taken by Government for the development of commercial crops in various States; and

(b) if so, what efforts have been made in Orissa in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARIF MOHD. KHAN): (a) Yes Sir.

(b) For the development of commercial crops in Orissa the efforts of the State Government are being supplemented by the Government of India through implementation of Centrally Sponsored Schemes for the development of oilseeds cotton, jute, cashewnut and coconut during the Sixth Plan period under which financial assistance is provided by way of subsidies on basic inputs like seed, plant protection,

etc. For popularising improved varieties as also new scientific methods of cultivation free minikits are supplied and demonstrations are being laid out. A total Central assistance of Rs. 117.60 lakhs in this regard has been given to the State during 1980-81, 1981-82 and 1982-83 (upto December, 1982).

Indo-Syrtan Protocol

1263. SHRI ADINARAYANA REDDY: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that a Indo-Syrian Protocol has been signed in the first week of February, 1983 in the field of agriculture and allied sectors; and

(b) if so, what are the main features thereof?

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH): (a) A Memorandum of Understanding in the field of Agriculture and Allied Sectors was signed on 4-2-1983 between India and Syria.

(b) Memorandum of Understanding identified the following areas of Cooperation between the two countries :

(A) *Training facilities for the Syrian Experts in the following fields:*

- (i) Rainfed and Dry Farming Agriculture;
- (ii) Command Area Development-treatment and development of water-logged and saline areas;
- (iii) Soil and Water Management, Land Reclamation Soil and Land Use Survey;
- (iv) Agriculture Extension;
- (v) Agricultural Co-operatives;
- (vi) Research in Food Processing;
- (vii) Production of and Research in Agricultural Crops, Integrated Horticulture Development including vegetables, management of inputs including seed technology and other related matters;

(viii) Research and Training in forestry management; and

(ix) Training in Agricultural Universities and other Institutions-both short and long-term courses.

B—Animal Husbandry and Dairies'

- (i) Integrated Livestock Development Programme, including sheep, goat and poultry in a selected pocket;
- (ii) Development of the Training Centres for middle level personnel in animal breeding and veterinary services; and
- (iii) Setting up dairy co-operatives and training of dairy managers.

C—Exchange of germ-plasm and planting material

Both sides agreed to the exchange of germ-plasm, seeds and planting materials.

D—Exchange of Experts

WL to:

Both sides agreed to exchange visits by scientists and experts in Agriculture and Allied disciplines as well as exchange of publications and documents in the field of Extension & Research.

E—Consultancy Services

Indian side agreed to offer consultancy services to the Syrian Arab Republic in respect of:

- (i) Project identification, formulation and appraisal;
- (ii) Consultancy in irrigation power, agriculture, land and water management, post-harvest technology, food processing, storage and quality control and building up of reserves for food security.

Both sides agreed that the modalities, including the financial arrangements, for the implementation of the above will be worked out through diplomatic channels.